COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 32 OF 2017 &</u> IA NOs. 71, 463 & 467 OF 2017

Dated: 17th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Kamuthi Solar Power Ltd.		-		Appellant(s)	
Tamil Nadu Electricity Regulatory Co		s. ssion & Ors.		Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Amit Kapur Ms. Poonam Verm Ms. Nishtha Kuma			
Counsel for the Respondent(s)	:		ı Ramalingam for R-1 Ilinayagam for R-2 & R-3		

<u>ORDER</u>

I.A. Nos. 463 & 467 of 2017

(Delay in filing reply and rejoinder)

Delay in filing reply and rejoinder is condoned. Reply and rejoinder are taken on record. Applications are disposed of.

Appeal No. 32 of 2017

It is represented that pleadings are complete.

List the matter for hearing on 29.08.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson